

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2016 & IA NO. 491 OF 2016
& IA NO. 492 OF 2016**

Dated: 12th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Mukund V. Bhandare **...Appellant(s)**

Vs.

Bureau of Energy Efficiency & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Mr. Rohit Jain

ORDER

IA No.645 of 2016

(Delay in filing the reply)

Delay in filing reply condoned and reply is taken on record. Application is disposed of.

APPEAL NO. 228 OF 2016

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **20.04.2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

mk/vg

**(Justice Ranjana P. Desai)
Chairperson**